
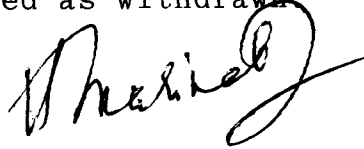


Date	Office Report	Orders
		<div data-bbox="1437 120 1511 241" data-label="Text">(11)</div> <div data-bbox="664 268 849 333" data-label="Text"> <p>5. 5.10.1993</p> </div> <div data-bbox="664 362 928 432" data-label="Text"> <p>CCP 321/93 in OA 2456/91</p> </div> <div data-bbox="1032 357 1542 462" data-label="Text"> <p>S. K. Sharda vs. Surender Singh, Secretary, M/o Industry</p> </div> <div data-bbox="664 518 1490 596" data-label="Text"> <p>Present : Shri A. K. Behra, counsel for the petitioner.</p> </div> <div data-bbox="860 615 1491 693" data-label="Text"> <p>Shri P. P. Khurana, counsel for the respondent.</p> </div> <div data-bbox="764 766 1476 809" data-label="Text"> <p>CCP 321/93 is dismissed as withdrawn</p> </div> <div data-bbox="675 948 968 1021" data-label="Text"> <p> (S. R. Adige) Member (A)</p> </div> <div data-bbox="1134 948 1490 1016" data-label="Text"> <p> (V. S. Malimath) Chairman</p> </div> <div data-bbox="672 1053 718 1083" data-label="Text"> <p>as</p> </div>